

[Shri Vasant Sathe]

You must remark in your kindness that the Government and the Home Minister may, if they want, place these chargesheets for our knowledge. Will you say this such? This is my point of order. I want your ruling on this.

SHRI JYOTIRMOY BOSU: Sir, we are concerned to hear things which are not good for this House. It is very important that we try and put our finger on the right pie. There are two things. We wanted statements from the concerned Ministries whether Mr. Ramnath Goenka, as a Member of Parliament had allegedly put pressure to advance his own personal interest. Secondly, we are also anxious and we are interested that the CBI reports with regard to his cases be placed on the Table of the House. We have said it on Friday time and again. Instead of beating about the bush and denigrating this House, let us deal with the business firmly and methodically. We want these two documents and these information to be made available to the Members of the House so that we can certainly proceed against these Members who are doing things which are not proper for a Member of Parliament.

SHRI SYED AHMED AGA (Bara-mulla): Sir, during the last 4-5 years, I have always obeyed you. But, I have always been ignored. I feel that I have always been ignored because I cannot shout. I am, therefore, forced to shout. Since I have always been ignored, up till today, I walkout of the House.

Shri Syed Ahmed Aga then left the House

MR. SPEAKER: We will take up everything on this issue tomorrow.

AN HON. MEMBER: On a point of order.

MR. SPEAKER: No points of order now. We will resume it tomorrow.

SHRI VASANT SATHE: At least express yourself.

MR. SPEAKER: Papers to be laid on the Table. Shri Pranab Kumar Mukherjee.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, आप ने कहा है कि आप श्री गोकुल के मामले में चर्चा कल जारी रखेंगे। लेकिन आप 7 दिसम्बर का बुलिटिन देख लीजिए, जो आप के सेक्रेटेरियट ने जारी किया है। उस में श्री तैयब हुसैन के बारे में लिखा है कि प्राइमरी केम है, उन पर दंगा करने का आरोप है और मामले अदालत में चल रहे हैं। कोई काग्रेस का मेम्बर उन के खिलाफ प्रिविलेज मोशन नहीं लाया है। (व्यवधान) हम भी नहीं लाये हैं, क्योंकि पार्लियामेंट के मेम्बर के नाते उन का आचरण जुड़ा हुआ नहीं है। श्री गोकुल उद्योगिक के नाते जो कुछ करते हैं, वह एक अलग प्रश्न है।

PAPERS LAID ON THE TABLE

REPORT OF COMPTROLLER AND AUDITOR-GENERAL OF INDIA FOR 1974 UNION GOVERNMENT (COMMERCIAL) PART I.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE: I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1974—Union Government (Commercial) Part I—Introduction, under article 151(1) of the Constitution. [Placed in Library. See No. LT-8757/74].